

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 86 OF 2020**

Petitioners:

1. The Kallur Service Co-operative Bank Limited No.R -227, Kallur.P.O., Alagappa Nagar, Thrissur District
Represented by its Secretary.
2. The Amballur Service Cooperative Bank Limited No.503, Mannampetta, Varakara.P.O., Thrissur District
Represented by its Secretary.
3. The Vattanathara Service Cooperative Bank Limited No. 499, Vattathara, Alagappanagar, Thrissur District
Represented by its Secretary.
4. The Thrissur District Government Teacher's Co-operative Society Limited No. R-294, Kodakara, Thrissur District
Represented by its Secretary.
5. The Edakkunni – Ollur Village Social Welfare Co-operative Society Limited No.R – 1242, Thrissur District
Represented by its Secretary.
6. The Nandipulam Service Cooperative Bank Limited No. R 2, Nndipulam.P.O., Thrissur District
Represented by its Secretary.
7. The Alagappa Textiles Multi Purpose Cooperative Society Limited No. R 198, Alagappanagar, Thrissur District, Represented by its Secretary.
8. The Thalore Service Co-operative Bank Limited No. 435, Thalore, Thrissur District, Represented by its Secretary.
9. The Kodakara Farmers Service Co-operative Bank Limited No. R – 761, Kodakara.P.O., Thrissur District
Represented by its Managing Director,
10. The Edathirinji Service Co-operative Bank Limited No.R-137, Edathirinji.P.O., Thrissur District,

Represented by its Secretary.

11. The Muriyad Service Co-operative Bank Limited No. 479, Muriyad, Mukudapuram Taluk, Thrissur District, Represented by its Secretary.
12. The Thottippal Service Co-operative Bank Limited No. 634 Thottippal, Mukudapuram Taluk Thrissur District, Represented by its Secretary.
13. The Parappukkara Rural Service Co-operative Bank Limited No. R 1101, Parappukkara.P.O., Thrissur District, Represented by its Secretary.
14. The Vellikulangara Service Co-operative Bank Limited No. 425, Vellikulangara, Thrissur District, Represented by its Secretary.
15. The Varantherappilly Service Co-operative Bank Limited No. 450, Varantherappilly, Thrissur District, Represented by its Secretary.
16. The Pudukad Town Co-operative Society Limited No. R - 1036, Pudukad, Thrissur District, Represented by its Secretary.

By Adv. Sri. O.D. Sivadas

Respondents:

1. The Union of India, represented by the Secretary to Government, Ministry of Finance, North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS), Central Revenue Building, I.S.Press Road, Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS), Ayakar Bhavan, Shaktan Nagar, Thrissur, Pin 680 001
4. The Kerala State Co-operative Bank Ltd., COBANK Towers, Palayam, Thiruvananthapuram, represented by its Managing Director, PIN- 695 033

5 The General Manager,
Kerala State Co-operative Bank Ltd.,
Thrissur District Office, Thrissur, Pin 680 001.

By
Government Pleader Sri.Harish
ASGI Sri.P.Vijayakumar
SC Sri.Christopher Abraham

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

~ ~ ~ ~ ~

Dated this the 21st day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioners to take out notice by e-mail to respondents 4 and 5. Petitioners to provide e-mail id of respondents 4 and 5 to Registry.

Operation of Exts.P1 to P16 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

Appendix

Petitioner's Exts:

- Ext. P1-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 1st petitioner.
- Ext. P2-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 2nd petitioner.
- Ext. P3-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 3rd petitioner.
- Ext. P4-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 4th petitioner.
- Ext. P5-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 5th petitioner.
- Ext. P6-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 6th petitioner.
- Ext. P7-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 7th petitioner.
- Ext. P8-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 8th petitioner.
- Ext. P9-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 9th petitioner.
- Ext. P10-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 10th petitioner.
- Ext. P11-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 11th petitioner.
- Ext. P12-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 12th petitioner.
- Ext. P13-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 13th petitioner.
- Ext. P14-** True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 14th petitioner.

Ext. P15- True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 15th petitioner.

Ext. P16- True copy of the proceeding 09.03.2020 issued by the 5th respondent to the 16th petitioner.